

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 666/2024

STATE OF TELANGANA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.232415/2024-GRANT OF INTERIM RELIEF)

Date : 18-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s)

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Harish Vaidyanathan Shankar, Adv.
Mr. Nikhil Swami, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Subject to orders of Hon'ble The Chief Justice, list before a Bench in which one of us, Sanjay Kumar, J., is not a member, in the week commencing 04.11.2024.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR